

Dr. L. M. Singhvi (Jodhpur): Strange are the ways of Government.

Mr. Speaker: I do not have any grievance on that account. I have told the facts now. The Finance Minister conveyed to me that because I kept silent, therefore, it was interpreted that I did not want more.

Shri Hari Vishnu Kamath: That means that the Government wants you to go down on your knees and beg of them.

Mr. Speaker: I have no grievance. It is finished.

Shri S. M. Banerjee: I only want to know whether in this statement the name of that person who took £ 10,000 is there. I may be wrong.

Mr. Speaker: I have seen that; all details are there; the full list is being put in the library; you may examine it.

Shri B. R. Bhagat: About that particular matter, I can say that we have enquired into that; there is no one....

Shri S. M. Banerjee: Aminchand Pyarelal.

Shri B. R. Bhagat: He has not been given; how much he has been given is there in the statement.

12.46 hrs.

CORRECTION OF ANSWER TO A SUPPLEMENTARY TO S. Q. NO. 1334 RE. TRANSLATION OF INDIAN ACTS

The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Raman): While replying to supplementaries on starred question No. 1334 on the floor of this House on the 26th April, 1966 I had stated *inter alia* that till the other day we had part-time members. We have done away with that. The correct position is that the offices

of part-time members would continue on the Commission but in a modified form with officials or non-officials nominated by each State Government at their discretion. The mistake occurred inadvertently.

12.50 hrs.

RE. HEALTH OF MEMBER

(SHRI SARJOO PANDEY)

Mr. Speaker: I had asked Shri Shukla to make a statement about the health of Shri Sarjoo Pandey.

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): We have been concerned with the state of health of Shri Sarjoo Pandey and this morning we have seen Press reports that yesterday he broke his fast on persuasion by some SSP leaders. There is nothing further that is to be added to it.

Shri S. M. Banerjee (Kanpur): The hon. Minister or anybody else for that matter has been keenly waiting for his fast to be broken. But my concern is only this. The hon. Member went on hunger strike on the 1st of May, and if I am correct, we did table a Calling Attention Notice also. We wanted to refer to this matter when the second reading of the Finance Bill was under discussion, and we purposely mentioned it then. In such cases, at least in future, early action should be taken to let us know the full facts. At least within these 10 days, the hon. Minister could have taken the trouble of ringing up Lucknow and made an effort to see how he is. We have also read in the newspapers that he has broken his fast.

Shri Vidya Charan Shukla: We know about the state of his health. He has been on hunger-strike at Lucknow since the first of May. There has been an increase of nausea, and he was very weak. And now he has broken his fast and so he should be improving now.